

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 3217 of 2020

Kameshwar Prasad Gupta & Ors. ... Petitioners
Versus
The State of Jharkhand & Anr. ... Opposite Parties

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. V.K. Tiwary, Advocate
For the State : Mrs. Vandana Bharti, Addl. P.P.

Order No.02 Dated- 10.09.2020

Heard the parties through video conferencing.

Learned counsel for the petitioners seeks permission of this Court to withdraw this anticipatory bail application for filing appropriate application.

Accordingly, this anticipatory bail application is dismissed as withdrawn.

(Anil Kumar Choudhary, J.)

Gunjan-